

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

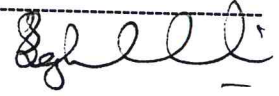
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 740/16 in CP 271/16	TP 213/17	For hearing	391/ 394	Apere Enterprise Storage Solutions India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **Raghuram
Adambi**
9900039859

Petitioner



2) **Prema. Hatti**

ROC



ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC is present. Today she collected the copy of the comments/affidavit filed on RD's report. Tribunal directed to get clarification from the RD over the comments made by the Transferor Company on this report. List it on 01.02.2018.


Member (T)


Member (J)